

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.102
New IA-5913/2022
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd
Vs.
M/s. Radiant Castings Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 06.12.2022

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Sandeep Bajaj with Mr. Asav Rajan Advocates
For the Respondent/RP : Mr. Akshay Goel, Advocate for R-8.
Mr. Rishabh Jain, Advocate for R-6.

ORDER

New IA-5913/2022:-

Mr. Sandeep Bajaj, Learned Counsel appears for the Applicant. Mr. Rishabh Jain, Learned Counsel appears for the Respondent No. 6 and Mr. Akshay Goel, Learned Counsel appears for the Respondent No. 8 and accepted notice on behalf of the said Respondents and seek one week time to file reply affidavit. Time prayed for is granted.

Issue notice to the remaining Respondents returnable within one week. The Applicant is directed to serve notice along with a copy of this petition to the remaining Respondents by all modes and file proof of service along with an affidavit within one week. The Respondents shall file its reply affidavit within one week after receipt of notice.

List the matter on **17.01.2023**.



(ATUL CHATURVEDI)
MEMBER (TECHNICAL)



(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)